

Seventeenth Loksabha

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Title: Introduction of the Indian Easements (Amendment) Bill, 2019 (Amendment of section 7, etc.)

DR. (PROF.) KIRIT PREMJI BHAI SOLANKI (AHMEDABAD WEST): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Easements Act, 1882.

माननीय अध्यक्ष : प्रश्न यह है :

“कि भारतीय सुखाचार अधिनियम, 1882 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।”

प्रस्ताव स्वीकृत हुआ ।

DR. (PROF.) KIRIT PREMJI BHAI SOLANKI: Sir, I introduce the Bill.

माननीय अध्यक्ष : श्री असादुद्दीन ओवैसी जी - अनुपस्थित

श्री रमेश चन्द्र कौशिक - अनुपस्थित

श्री भर्तृहरि महताब ।

SHRI BHARTRUHARI MAHTAB (CUTTACK): Sir, I have three Bills to introduce. I may be allowed to introduce them one after another.

HON. SPEAKER: Okay.